GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIAL SERVICES LOK SABHA

UNSTARREDQUESTION NO.1858

TO BE ANSWEREDON THE 29TH December 2017/ Pausha8, 1939 (SAKA)

Privatisation of Public Sector Banks

1858. SHRI DIBYENDU ADHIKARI:

Willthe Ministerof FINANCEbe pleased to state:

(a) whether the Government proposes to privatise Public Sector Banks (PSBs) of the country;

(b) if so, the details of proposal and the lending theory of Government funds thereto;

(c) whether the Government proposes special rate of interest on deposits to reduce capital deficit faced by PSBs; and

(d) if so, the details thereof?

ANSWER

The Ministerof State in the Ministryof Finance (SHRISHIV PRATAPSHUKLA)

(a) and (b): No proposal regarding privatisation of Public Sector Banks (PSBs) is under consideration of the Government.

(c) and (d): The comprehensivepolicyon interestrates on deposits are duly approved by the Board of Directors of the respective banks. As per Reserve Bank of India's instructions, banks are to pay interest on deposits as per policy approved by their Board of Directors or any Board Committee to which the board has delegated powers.